

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

(11) C.P.(IB)-58(MB)/2020

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **19.02.2020**

NAME OF THE PARTIES: Plastica Alfa Spa

V/s

Jain Irrigation Systems Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the parties present.
2. Learned Counsel for the Operational Creditor filed a Memo to Withdraw the present Petition on the ground of full and final settlement of the claims. Withdrawal memo is taken on record.
3. C.P.(IB)-58(MB)/2020 is **Dismissed as Withdrawn**. File be consigned to records

Sd/-

**RAVIKUMAR DURAISAMY
Member (Technical)**

19.02.2020
Sushil

Sd/-

**RAJASEKHAR V.K
Member (Judicial)**